NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 59/NCLT/AHM/2017 With CA(CAA) No. 11/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Bhanderi Corporation Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **DESIGNATION SIGNATURE**

1. MOHIT GUSTA

ADV

PETITIONER MARISONE.

ORDER

Learned Advocate Mr. Mohit Gupta with Learned Advocate Mr. Karan Valecha i/b A R Gupta & Associates present for Petitioner.

At request of petitioner Counsel to file copies of the petitions filed before Hon'ble NCLT, Mumbai Bench relating to sanction of scheme in respect of other four transferor companies.

List the matter on 11.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of September, 2017.